

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(CAA)-160(ND)/2017

IN THE MATTER OF:

M/s Ligare Voyages Ltd.	APPLICANT / PETITIONER
Vs		
M/s Fortis Healthcare Holdings Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 06.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Kunal Tondon, Advocate

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the Petitioner, the matter is posted for hearing on 4th October 2017.

Sd-
**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

Sd-
**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**